## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.58/(GOA)/2014 CA Nos. 316/2014 & 114/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: M/s. Amsar Pvt. Ltd.

m V/s. M/s. Amsar Goa Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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Shu V.P. Wesma Brespondont

2. Anushak Davae Advocates for Albert Itagi

Albert Itagi

Arch Missa 1/6

M.V. Ein & Co.

## <u>ORDER</u>

C.A. Nos. 316/2014 & 114/2016 in C.P. No. 58/397-398/CLB/MB/2014

Ld. Counsel for both sides are present.

At the request of both the parties, list this matter for hearing on 25th January, 2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23.11.2016